

## SHOW-ROOM FOR HANDLOOM FABRICS

\*2454. **Shri Munigwamy:** Will the Minister of Commerce and Industry be pleased to state whether any show-room has been opened in the City of Madras to popularise handloom fabrics?

**The Minister of Commerce (Shri Karmarkar):** Yes, Sir.

## TEA TESTING SERVICE

\*2454-A. **Shri H. N Mukerjee:** Will the Minister of Commerce and Industry be pleased to state what steps, if any, are being taken by Government to develop a tea-testing service manned by Indian nationals?

**The Minister of Commerce (Shri Karmarkar):** European Tea Broking Firms in Calcutta have recruited some Indian apprentices to provide training in tea tasting and Valuing.

No regular scheme has been drawn up so far.

## TRADE-MARKS ENQUIRY COMMITTEE

\*2455. **Shri Raghuramalah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Trade-Marks Enquiry Committee has submitted its report; and

(b) if so, whether a copy of the same will be placed on the Table of the House?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) Yes, Sir, in due course.

## SOLVENT OIL EXTRACTION PLANTS

522. **Shri Bhagwat Jha Azad:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many solvent oil extraction plants have been set up so far and where; and

(b) what percentage of oil is extracted from the crushed cake by this process?

**The Minister of Commerce (Shri Karmarkar):** (a) Five—3 in Bombay, 1 in Saurashtra and 1 in Hyderabad.

(b) 6 to 10 per cent., depending on the initial oil content of oilcakes treated and the efficiency of the plant.

## SPORTS GOODS INDUSTRY

523. **Shri S. N. Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Study Group of the Sports Goods Industry has submitted its report; and

(b) if so, the important recommendations that have been given effect to?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). A statement containing the recommendations made by the Study Group and the action taken thereon is attached. [See Appendix IX, annexure No. 76.]

## ASSISTANCE TO STATES FOR DEVELOPMENT SCHEMES

524. { **Shri S. N. Das:**  
**Shri Elayaperumal:**

Will the Minister of Planning be pleased to state:

(a) the allotments made to the various States from the Centre by way of assistance for development schemes in the States during 1952-53 and 1953-54;

(b) the amount drawn by each of the States;

(c) whether any of the States have been unable to complete their schemes with the assistance so given; and

(d) if so, whether any further grants have been given to them to complete these schemes?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). A statement indicating the allotments of Central assistance to States for development schemes under the Plan during 1952-53 and the amounts drawn during this period is laid on the Table

of the House. [See Appendix IX, annexure No. 77.]

The financial year 1953-54 has just closed, and therefore, the information regarding the amount of assistance drawn against these sanctions except for loans from Special Development Fund is being collected. A statement regarding loans and grants sanctioned during this period and the loans utilised from the special Development Fund is also placed on the Table of the House. [See Appendix IV, annexure No. 77.]

(c) and (d). Information is being collected from the State Governments.

#### RESIN

525. **Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there are any factories or plants in India manufacturing resin, which is used for plywood glue for processing water-proof plywood in India;

(b) if so, the names of such factories;

(c) the composition of their capital, whether Indian or foreign;

(d) if the answer to part (a) above be in the negative, the source of supply of resin;

(e) if by imports, the quantity imported in 1951-52, 1952-53 and 1953-54;

(f) whether manufacture of indigenous resin has been explored in India; and

(g) if so, the results of such exploration?

**The Minister of Commerce Shri Karmarkar:** (a) and (b). Yes, Sir. Two firms one in Bombay and other in U.P. Their names are—

(i) India Plywood Manufacturing Company Ltd., Bombay.

(ii) Plywood Products, Sitapur.

(c) The Bombay Firm's capital is entirely Indian, while that of the U.P. Firm is foreign to a major extent.

(d) to (g). Do not arise.

#### PROJECTS UNDER THE FIVE YEAR PLAN

526. **Shri Radha Raman:** Will the Minister of Irrigation and Power be pleased to state:

(a) the irrigation and power projects included in the Five Year Plan which had to be abandoned by each State; and

(b) the reasons for the same?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix IX, annexure No. 78.]

#### कृषि-यंत्र (आयात)

५२७. { श्री रघुनाथ सिंह :  
श्री एम० एल० द्विवेदी :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) जब से सरकार ने लाइसेंस देने के सम्बन्ध में अपनी नीति की घोषणा की है तब से अब तक डॉलर तथा सुलभ मुद्रा क्षेत्रों से कृषि-यंत्रों तथा उनके पुर्जों के आयात के लिये कितने लाइसेंस दिये गये हैं; और

(ख) १९५३ में कितने मूल्य के कृषि-यंत्र तथा उनके पुर्जे भारत मंगाये गये ?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). A statement is attached. [See Appendix IX, annexure No. 79.]